

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **17.02.2023** (FRIDAY)  
 CHENNAI BENCH (VIRTUAL MODE)

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 299/2021	Primee Silicones (Chennai) Pvt Ltd Vs Ucal Fuel Systems Ltd	Mr. Sri Krishna Bhagavat	Ms. Preeti Mohan

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 39/2023 For Exemption IA No. 138 & 139/2023 To Implead IA No. 162/2023	Axis Overseas Ltd. Vs Krishna Vasudevan & 2 Ors	Ms. Sadapurna Mukherjee	
3	Comp App (AT) (CH) (Ins) No. 40/2023 For Condone Delay IA No. 142/2023 For Urgent Hearing IA No. 141/2023 For Stay IA No. 143/2023	B.G.Bairy Vs Orix Leasing & Financial Services India Ltd.	Ms. S Manjula Devi	
4	Comp App (AT) (CH) (Ins) No. 41/2023 For Condone Delay IA No. 149/2023	SMS Foundation & Foundation & Investments LLP rep by its designated partner Mr. Manish Kumar B. Shah Vs J John Ohilvi RP, Harsha exito Engg. Pvt. Ltd.	Mr. K Gaurav Kumar	
5	Comp App (AT) (CH) (Ins) No. 45/2023 Leave to file	Yogayatan Ports Pvt. Ltd. Vs A. Rajendra & 2 Ors	Mr. Kumar Anurag Singh	

	IA No. 159/2023 For Exemption IA No. 160/2023 For Stay IA No. 161/2023			
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For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	9805111/01035/2021 (Diary No. 813/2021)	Directorate General of Goods and Services Vs M/s Aaradhya Steel Pvt. Ltd.	Dr. Piyush Badhe	
7	9805118/01928/2021 (Diary No. 70/2022)	Sangeeth Textiles Pvt. Ltd. Vs Shri Mookambiga Spinning Mills Pvt. Ltd.	M/s Ramani & Shankar	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 51/2021 For Urgent Hearing IA No. 117/2021 For Stay IA No. 116/2021	Guruprasad V Hishobkar Vs Shree Aashraya Souhard Credit Society Limited & Anr	Ms. S. Manjula Devi	Mr. BS Theerthesh- R1 Mr. Chandramouli Prabhakar- R2
9	TA (AT) No. 134/2021 (Comp App (AT) (Ins) No. 653/2019) For Direction IA No.254/2022 To Implead IA No.112/2023 For Directions IA No.113/2023	Dr. Ravi Shankar Vedan Vs Tiffins Barytes Asbestos and Paints Ltd & 2 Ors  <b>WITH</b>	Mr. TK Bhaskar	Mr. K. Moorthy
10	TA (AT) No. 135/2021 (Comp App (AT) (Ins) No. 803/2019)	Dr. Ravi Shankar Vedam Vs Udhyaman Investments Pvt. Ltd. & 13 Ors.	Mr. TK Bhaskar	Mr. K. Moorthy

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 5/2022 To dispense with IA No. 12/2022 For Stay IA No. 13/2022 For Condone Delay IA No. 14/2022 For Urgent Hearing IA No. 15/2022 For Amendment IA No. 1078/2022	The Regional Provident Fund Commissioner- II & Anr Vs Finorchem Ltd	M/s K. Ramu & R.Vishnu	Mr. Ravi Rajagopalan
12	Comp App (AT) (CH) No.32/2022	Sivagnanagovindasamy Nambi Vs The Registrar of Companies, Chennai	Mr. CS K. Gaurav Kumar	
13	Comp App (AT) (CH) (Ins) No. 394/2022 Leave to file IA No. 932/2022 For Stay IA No. 933/2022 For Exemption IA No. 934/2022	Subrata Maity Vs Bank of Maharashtra	Mr. Vikram Hegde	Ms. Santhanalakshmi
14	Comp App (AT) (CH) (Ins) No.399/2022 For Exemption IA No. 951/2022 For Stay IA No. 952/2022 Leave to file IA No. 953/2022	T. Raviprasad Vs M/s V.R. Constructions & Anr.  <b>WITH</b>	Mr. Zain Khan	Mr. Bikki Ravendra Babu Ms. R Moneshaa
15	Comp App (AT) (CH) (Ins) No.400/2022 Leave to file IA No. 957/2022 For Exemption IA No. 958/2022 For Stay IA No. 959/2022	Damavarapu Srinivas Vs M/s Sri SCL Infratech Ltd. & Anr	Mr. Kumar Anurag Singh	Mr. Bikki Raveendra Babu Ms. R Moneshaa
16	Comp App (AT) (CH) (Ins) No. 29/2023	Regen Powertech Pvt. Ltd. Vs Madhusudhan Khemka & 2 Ors	Mr. B Thilak Narayanan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	TA (AT) No. 76/2021 (CA (AT) No. 122/2018)	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors <b>WITH</b>	Mr. G Ramakrishna Prasad	Mohd Wasay Khan R1 Mr. Goutham Shivshankar- R2- R10 Mr. Anandh K- R23- R26
18	TA (AT) 77/2021 (CA (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors <b>WITH</b>	Mr. Mohd Wasay Khan	Mr. G. Ramakrishna Prasad- R1 Mr. Goutham Shivshankar- R2- R10 Mr. Anandh K- R19- R22
19	TA (AT) No. 78/2021 (CA (AT) No.210/2018)	Rayudu Nagabhushan & 17 Ors Vs SK Bigstar Foods Limited & 22 Ors <b>WITH</b>	Mr. John Mathew	Mr. G. Ramakrishna Prasad- R1 Mr. Goutham Shivshankar- R2- R10
20	TA (AT)No. 80/2021 (CA (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors	Mr. John Mathew	Mr. G. Ramakrishna Prasad- R1 Mr. Goutham Shivshankar- R2- R10
21	TA (AT) No. 128/2021 (CA (AT) No. 67/2019)	Neelam Dhawan & Anr. Vs The Registrar of Companies Bangalore Karnataka & Anr. <b>WITH</b>	M/s Varuna Bhanrale	
22	TA (AT) No. 129/2021 (CA (AT) No. 68/2019)	Som Prakash Satsangi Vs The Registrar of Companies Bangalore Karnataka & Anr.	M/s Varuna Bhanrale	
23	Comp App (AT) (CH (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt. Ltd. Vs AKCT Cidambaram Cotton Pvt. Ltd.	Mr. Abhishek Jenasen	Mr. T. Shanmugam
24	Comp App (AT) (CH) No.48/2021 For Condone Delay IA No. 174/2022 To Dispense with IA No. 554/2021 Leave to file	Balu Sridhar & 2 Ors Vs Simpson and Company Ltd.	D. Peruman Saranyan	Mr. AR Ramanathan

	IA No. 175/2022 For Stay IA No. 553/2021	<b>WITH</b>		
25	Comp App (AT) (CH) No.53/2021 For Exemption IA No. 612/2021 For Stay IA No. 613/2021	Mahendra Girdharilal Wadhvani & Anr Vs Simpson and Company Ltd.  <b>WITH</b>	Mr. Kausik Chatterjee	Mr. AR Ramanathan
26	Comp App (AT) (CH) No.60/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd.  <b>WITH</b>	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
27	Comp App (AT) (CH) No.62/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd.  <b>WITH</b>	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
28	Comp App (AT) (CH) No.10/2022 For Exemption IA No.109/2022	Dilip Kumar Jain & 7 Ors Vs Simpson and Company Ltd.	Mr. Kausik Chatterjee	Mr. AR Ramanathan
29	Comp App (AT) (CH) (Ins) No.196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021	Mr. Srinivasa Rao Idupulapati Vs Mr. Pradeep Kumar Sraavanam & Anr.	M/s Ramalingam and Associates	Ms. JVL Bharathi- R1 Ms. Ananda GomathiR2
30	Comp App (AT) (CH) (Ins) No. 197/2021 For Condone Delay IA No. 400/2021 For Stay IA No. 399/2021 For Urgent Hearing IA No. 543/2021 To Implead IA No. 807/2022	Artur Vlatimirovich Nikitin Vs Pegasus Asset Recovery P Ltd	Mr. Ajesh Kumar Shankar	Mr. Dinkar Singh- R2 Mr. Ravindra Beleyur
31	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021	Ganapathi Reddy & Anr Vs Mr. Bhrugeth Ramachandra Amin  <b>WITH</b>	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman- R2

32	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021	Panyam Cements and Mineral Industries Limited Vs Mr Bhrugesh Ramachandra Amin, RP Panyam Cements and Minerals Industries Limited & 2 Ors	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2
33	Comp App (AT) (CH) (Ins) No. 321/2022 Leave to file IA No. 678/2022 To Dispense with IA No. 679/2022 For Stay IA No. 680/2022	Mr. Pradeep Ranganathan Vs. Mudappalur Varieth Gangadharan & 2 Ors  <b>WITH</b>	Mr. Adithya Reddy	Mr. AG Sathyanarayana- R1 Mr. Rohan Rajasekaran-R2
34	Comp App (AT) (CH) (Ins) No. 348/2022 For Condone Delay IA No. 782/2022 For Exemption IA No. 779/2022 Leave to file IA No. 780/2022 For Stay IA No. 781/2022	Industrial Venture Capital Ltd. Vs MV. Gangadharan, Member Monitoring Committee & Former RP M/s. Neptune Inflatables Ltd. & Anr.	Mr. Abhishek Raman	Mr. AG Sathyanarayana- R1 Mr. Rohan RajasekaranR2

**Copy to:**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

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